

**HIGH COURT OF SIKKIM
G A N G T O K**

No.: 88.....Confdl./HCS

Dated.: 10/06/2022

OFFICE ORDER

Consequent upon the promotion of Mr. Benoy Sharma to the cadre of Sikkim Superior Judicial Service, Mr. Jabyang Dorjee Sherpa, Civil Judge-cum-Judicial Magistrate, Gyalshing shall hold additional charge of the Court and Office of Chief Judicial Magistrate-cum-Senior Civil Judge, Gyalshing, until further orders.

By Order,

Sd/-
(*K.W. Bhutia*)
REGISTRAR GENERAL


Memo No. V(12) Confdl./HCS/ 2183-204

Dated.: 10.6.22

Copy to:

1. Mr. Jabyang Dorjee Sherpa, Civil Judge-cum-Judicial Magistrate, Gyalshing.
2. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok.
3. Additional Registrar-cum-PPS to Hon'ble the Judge, High Court of Sikkim, Gangtok.
4. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok.
5. District & Sessions Judge, Gyalshing.
6. Advocate General, Government of Sikkim, Gangtok.
7. Additional Advocate General, Government of Sikkim, Gangtok.
8. Principal District & Sessions Judge, Gangtok & OSD to the Hon'ble, the Chief Justice, High Court of Sikkim.
9. All District & Sessions Judges.
10. Legal Remembrancer-cum-Law, Legal, Legislative & Parliamentary Affairs Department, Government of Sikkim, Gangtok.
11. Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
12. The Director, Sikkim Judicial Academy, Sokeythang.
13. Chief Judicial Magistrate-cum-Sr. Civil Judge, Namchi.
14. All Senior Civil Judge-cum-Judicial Magistrates.
15. All Civil Judge-cum-Judicial Magistrates.

16. President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok.
17. President, Sikkim High Court Bar Association, Gangtok.
18. President, Namchi Bar Association, Namchi.
19. Additional Secretary, Home Department for publication the same in the Government Gazette.
20. P.A to Registrar General, High Court of Sikkim, Gangtok.
21. P.A. to Registrar, High Court of Sikkim, Gangtok.
22. The Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim.
23. Notice Board
24. Guard file and
25. File.


10.6.2022

ASST. REGISTRAR (CONFDL.)